

Deployment of QRTs of CISF at Airports

63. SHRI S.M. LALJAN BASHA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government have decided to raise and deploy highly trained and fully equipped "Quick Reaction Teams" (QRTs) of CISF at all the 47 airports in the country;

(b) if so, the details of the directive to CISF regarding the QRTs;

(c) what will be the period of training of QRTs;

(d) whether help of foreign experts is likely to be taken; and

(e) the details of the role of QRTs and the services they are expected to perform?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI SRIPARKASH JAISWAL): (a) and (b) QRTs comprising CISF personnel are functioning at all the 47 airports which are under the security cover of CISF. Strength of QRT at an airport has been decided after a proper survey. QRTs are functioning according to the operating procedure prepared by the BCAS (Bureau of Civil Aviation Security).

(c) Period of training QRT personnel is four weeks.

(d) There is such proposal.

(e) QRTs have been equipped with long range and short range semi-automatic weapons and are supposed to react in shortest possible time in case of emergency at the airports.

Infiltration from Bangladesh

64. SHRI K. RAMA MOHANA RAO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether infiltration from Bangladesh continues in different States of the North East; and

(b) if so, the measures taken to intensify patrols to check infiltration?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGHUPATHY): (a) According to available reports, Bangladeshi nationals have been found using porous Indo-Bangladesh border to enter into India illegally.

(b) The measures taken by the Government to curb such illegal entry include raising of additional Battalions of Border Security Force; reduction of gaps between the border outposts; intensification of patrolling, both on the land and the riverine border; accelerated programme of construction of border road and fencing; increase in the number of outpost towers; provision of surveillance equipments, etc.

Deployment of Paramilitary Forces in Naxal Infested Areas

65. SHRIMATI VANGA GEETHA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what are the policies of Government in regard to deployment of paramilitary forces in naxal infested areas; and

(b) who bears their expenses?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL): (a) The State Governments are primarily responsible for maintaining public order. The Central Government provides Central Para-Military Forces (CPMFs) to the naxal affected States on a need basis and for short term deployment. However, keeping in view the spurt in naxal violence, the Government has now decided to deploy CPMFs on long term basis to carry out anti-naxalite operations.

(b) Presently, the State Governments are required to meet the expenses on account of deployment of CPMFs.

Koel Karo Hydel Project In Jharkhand

66. SHRI MANOJ BHATTACHARYA: Will the Minister of POWER be pleased to state: